

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>20-4-94</u> on behalf of MD 25/4/94	Mr. R.N. Mathur - Counsel for the applicant Mr. Manish Bhandari - Counsel for the respondents Mr. Bhandari has pointed out that in 1987 there were only 9 vacancies as mentioned in the reply. In the light of the submission made by Mr. Bhandari and taking into consideration the reply, we find that there is no intentional contempt of the order of this Court. If the calculation is not correct according to the applicant, he can file an OA challenging the correctness of the same. The Contempt petition is dismissed as withdrawn. <i>(B. B. Mahajan)</i> Member (Adm.) <i>(D. J. Singh)</i> Vice-Chairman <i>cut out in the copy. cut as per 2452</i> <i>20-4-94</i>